GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:804 ANSWERED ON:24.11.2009 DUTY FREE IMPORT OF FOODGRAINS Alagiri Shri S. ;Laguri Shri Yashbant Narayan Singh

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the foodgrains being imported into the country by multinational companies under the duty free system has adversely affected the Indian farmers;
- (b) if so, the details thereof indicating the food items which come under the purview of the said system;
- (c) whether the Government proposes to reconsider the said system in view of the problems being faced by the farmers; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): No, Madam. The price policy of the Government for foodgrains seeks to ensure remunerative prices to the farmers for their produce by declaring the minimum support price (MSP) at which the farmer can sell the produce to designated agencies with a view to encourage higher investment and production.
- (b): Full exemption from basic customs duty has been provided to some foodgrains to augment their domestic availability and keep their prices under check.

The customs duty structure on foodgrains is as follows:

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S.No. Commodity Customs duty
1 Wheat
           Nil
2 Meslin
            Nil
3 Rice (semi or
                  Nil
 wholly milled)
4 Maize (Other
                 Nil
 than seed)
5 Barley Nil
6 Rve
         Nil
        Nil
7 Oats
           50%
8 Jawar
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9 Bajra 50%

10 Grain sorghurn 50%

11 Ragi 50%

12 Rice (in husk 80% or husked)
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(c)&(d): The Government reviews the situation from time to time make adjustments necessary to ensure remunerative prices to farmers.